

भारत और बंगला देश के बीच पार्लेल डाक सेवा

1060. श्री मोहन स्वयंवर: क्या संसार मंत्री यह बताने को कृपया करेंगे कि :

(क) क्या भारत और बंगला देश के बीच पार्लेल डाक सेवा स्थायी तौर पर आरम्भ की गई है ; और

(ख) यदि हां, तो तत्सम्बन्धी तथ्य क्या हैं ?

संसार मंत्री (डा० शंकर दयाल शर्मा) :

(क) जी हां ।

(ख) भारत और बंगला देश ने एक द्विपक्षीय पार्लेल डाक सम्झौते पर हस्ताक्षर किये हैं । यह सम्झौता 1-8-1976 में लागू हुआ है । इसने उक्त तदर्थ व्यवस्था का स्थान ले लिया है । जिनके अन्तर्गत 1-3-1973 में डाक पार्लेलों का आदान-प्रदान होता आ रहा था । बंगला, राजस्व, पुनर्स्थापना आदि के पार्लेलों पर डाक शुल्क आरम्भ शुल्क अनर्देशीय डाक की दरों में ह्रास करने पड़ेगे । इसके अलावा, निम्नलिखित दरों में एक पूरक प्रसार भी किया जाता है —

	पये
1 किलोग्राम तक	1.50
1 किलोग्राम से ऊपर 3 किलोग्राम तक	2.45
3 किलोग्राम से ऊपर 5 किलोग्राम तक	3.95
5 किलोग्राम से ऊपर 10 किलोग्राम तक	6.15

पासन को रजिस्ट्री कराना अनिवार्य है और अधिकतम स्वीकृत वजन 10 किलोग्राम है ।

Obtaining Consent of M.Ps. to Serve on Telephone Advisory Committees-

1061 SHRI SUBODH HANSDA. Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether his Ministry has obtained consent of M.Ps. to serve on Telephone Advisory Committees of Bombay and other cities while extending tenure of previous committees, after obtaining such consents; and

(b) whether Government are considering any new approach about necessity and or composition of committees attached to telephone districts, postal and telecom circles?

THE MINISTER OF COMMUNICATIONS (DR SHANKER DAYAL SHARMA). (a) The nomination of M.Ps. on the Telephone Advisory Committees is made on the recommendations of the Department of Parliamentary Affairs. The question of obtaining the consent of the concerned M.Ps. by this Ministry does not arise. The Department of Parliamentary Affairs have been informed of the extension of the term of Telephone Advisory Committees at Delhi and Bombay.

(b) No Sir.

11.55 hrs.

RE-STATEMENT ON PERFORMANCE OF INDIA'S HOCKEY TEAM IN OLYMPICS

SHRI KRISHNA CHANDRA HALDER (Ausgram): I have a small suggestion to make. I had tabled a Calling Attention notice regarding the debacle of our hockey team in the Montreal Olympics. No statement has come on the subject.

MR. SPEAKER: This matter is being considered by a Study Com-

[Mr. Speaker]

mitted. There has been one meeting. There will be another. After that, it will come to the House.

SHRI KRISHNA CHANDRA HALDER: No announcement has been made in this House so far.

MR. SPEAKER: There is no need for announcement.

11.56 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS FOR 1974-75 OF MADRAS PORT TRUST AND BOMBAY PORT TRUST AND NOTIFICATION UNDER MERCHANT SHIPPING ACT, 1958

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI). I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963: —

(i) Annual Accounts of the Madras Port Trust for the year 1974-75 and the Audit Report thereon.

(ii) Annual Accounts of the Bombay Port Trust for the year 1974-75 and the Audit Report thereon [Placed in Library. See No. LT-11133/76].

(2) A copy of Notification No. G.S.R. 784 (Hindi and English versions) published in Gazette of India dated the 5th June, 1976 containing corrigendum to Notification No. G.S.R. 646 published in Gazette of India dated the 8th May, 1976, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-11134/76].

CERTIFIED ACCOUNTS OF POSTGRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH FOR 1974-75 AND OF AIR INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI FOR 1973-74.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): I beg to lay on the Table—

(1) A copy of the Certified Accounts (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1974-75 together with the Audit Report thereon, under sub-section (4) of section 18 of the Post-graduate Institute of Medical Education and Research, Chandigarh Act, 1966. [Placed in Library. See No. LT-11135/76].

(2) A copy of the Certified Accounts (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1973-74, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No. LT-11136/76].

REPORT OF COMMITTEE ON THE STATUS OF WOMEN IN INDIA AND STATEMENT FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): I beg to lay on the Table—

(1) A copy of the Report of the Committee on the Status of Women in India (Hindi version)

(2) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the report earlier along with the English version. [Placed in Library. See No. LT-11137/76].